



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 07.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 253/16	TP 104/17	Hearing	433	Fedex Express Transportation & Supply Chain Services(India) Pvt. Ltd., Vs 3Mindlogicx Infratec Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	-------------------------------------	------------------------	-----------

1.	Rajkumar M D 9620212325	Petitioner	
2.	Aparna Kulkarni 9742008101	Respondents	

Counsel for petitioner is present. Counsel for respondent is also present. Form 5 was already filed. Registry is directed to check and put up. Counsel for petitioner to serve copy of Form 5 and also the petition copy on the respondent.

List it on 18.08.2017.

  
MEMBER (J)

  
MEMBER (T)